

forwarded the proposal of the Gujarat Government seeking budgetary support of Rs. 262.3665 crores over a period of 5 years for the project, of which 10% (Rs. 26.1905) is to be borne by the State.

(c) to (e) Yes Sir, number of requests have been received in the Planning Commission from the State Government, for the project. The project will be taken up, as approved, during the 12th Five Year Plan.

#### **Development of capital regions of new states**

1166. SHRI PARIMAL NATHWANI : Will the PRIME MINISTER be pleased to state:

(a) whether Government has drawn and implemented any plan to extend special budgetary or non-budgetary support to develop the capital region of the newly formed States such as Jharkhand, Chhattisgarh, Uttarakhand etc.;

(b) if so, the details thereof; and

(c) if not, whether Government is planning to provide some special package to such States?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR) : (a) to (c) The Government of India has approved a grant-in-aid of Rs. 200 crore each to the newly created States of Jharkhand, Chhattisgarh and Uttarakhand for development of the State capital on the recommendations of the 12th Finance Commission. Further, the Government of India has accepted the recommendations of the 13th Finance Commission on State-specific grant-in-aid of Rs. 550 crore for development of Naya Raipur in Chhattisgarh and of Rs. 238 crore for Uttarakhand for projects including coverage of sewerage system in Dehradun (Rs. 150 crore) and construction of new Legislative Assembly building (Rs. 88 crore).

#### **Expert group for health sector**

†1167. SHRI JAI PRAKASH : Will the PRIME MINISTER be pleased to state:

(a) whether the expert group constituted for health sector by Planning Commission, has submitted its recommendations;

(b) if so, the details of these recommendations; and

---

†Original notice of the question was received in Hindi.

(c) the steps being taken by Government regarding these recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR) : (a) and (b) Planning Commission constituted a High Level Expert Group (HLEG) on Universal Health Coverage (UHC). The report of the HLEG has been submitted to Planning Commission. The report of the HLEG is available on the Planning Commission website <http://planningcommission.gov.in>).

(c) Report of the High Level Expert Group (HLEG) is under examination and the recommendations approved by the Government would be implemented in the 12th Five Year Plan.

#### **Extension of IAP to more Naxal-HIT Districts**

1168. SHRI GOVINDRAO ADIK:

SHRI SANJAY RAUT:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Maoist violence in areas under the Integrated Action Plan (IAP) have prompted Government to extend the scheme to 20 more naxal-hit districts to tackle the most formidable challenge;

(b) if so, names of the districts;

(c) whether Gadchiroli in Maharashtra figures in this list; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR) : (a) to (d) A proposal to extend the Integrated Action Plan (IAP) to some more tribal and backward districts to accelerate the pace of development of these areas is under consideration of the Government and a decision is yet to be taken. Gadchiroli district of Maharashtra is already included in the list of 60 Tribal and Backward Districts covered under the Integrated Action Plan (IAP).

#### **Public private partnership project under RTI**

1169. SARDAR SUKHDEV SINGH DHINDSA : Will the PRIME MINISTER be pleased to state:

(a) whether Planning Commission has proposed that Public Private Partnership (PPP) projects should be covered under the Right to Information Act; and